


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP50/16 40/16	TP 161/ 17	Hearing	391/ 394	M/s Kwality Animal Feeds Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1	Bharmappa V Boleg & Atul Kulkarni	Re: Boleg	
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Counsel for petitioner is present. Assistant from OL office is present. Await report from ROC and RD. Counsel reported that there is no need to issue notices to other authorities as per Section 230(5) of Companies Act, 2013. He is directed to file affidavit stating on what grounds notices are not to be issued to other authorities.

List it on 27.04.2017.


MEMBER (J)


MEMBER (T)